Annexure - 7

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020 List of Creditors as on - 31/03/2022 List of Operational Creditors (Government Dues)

	Name of the Creditors	Government Department	Details of Claim received		Details of claim admitted							Amount			
Sl.No.			Date of receipt	amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Gurantee	Whether related party?	% of voting share in COC,if applicable	contigent	of any mutual dues that may be	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	BSE LTD	BSE		16,11,880	16,11,880								-		
2	Central Depository Services (India) Limited	CDSL		88,500	88,500								-		
3	Assistant Commissioner of State Tax Mum-Vat Mahadev M Garvad	State tax-Vat		7,69,41,918	93,11,601								3,73,54,911	3,02,75,406	Note 1
4	NATIONAL SECURITIES DEPOSITORY LTD	NSDL		1,37,706	1,37,706								-	-	
5	Deputy Commissioner, Circle-Works and Leasing Tax Commercial Tax Department Rajasthan	Deputy Commissioner (pankaj panwar)		1,38,170	1,38,170								-		
6	Arvind Ghuge	Service Tax		2,59,73,480	2,59,73,480								-		Note 2
7	Dr. Ashutosh Kumar Singh TDS	TDS		97,14,759	97,14,759								-	-	
8	Shravan Kumar	Service Tax		86,61,339										86,61,339	Note 3
9	Assistant Commissioner of Income tax-3(1)(1) Mumbai	Income Tax		4,05,40,773										4,05,40,773	Note 3
	Total		•	16,38,08,525	4,69,76,096								3,73,54,911	7,94,77,518	

Notes on Claims

	Particulars					
1	Email sent on 17/08/21 for clarification of claim amount, No response received					
2	The GST Dept. has claimed interest for late payment of Service Tax and disallowed the CENVAT credit used in payment of Service Tax per proviso to Rule 4(1) of the CENVAT Credit rules, 2004 the same is admitted now.					
3	Claimant has filed claim after 90days and after the submission of the Resolution plan to Hon'ble NCLT for approval.					